

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

120
C.P.No.155/KB/2015

Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 22nd November 2017, 10.30 A.M

Name of the Company	Sushil Kumar Ganeriwala.-Versus-Bengal Brahmaputra Procon Pvt. Ltd. & Ors		
Under Section	397/398		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

① Mr Prashant Kumar Tripathi Associate (P.C.S.)	} Petitioner	skt. 22/11/17
② Mr. Sanjay Kumar Gupta (P.C.S.)		
③ CS. ROHIT KUMAR KESHAR (P.C.S.)	} Respondent	Rohit Keshari 22/11/17
1. SWAPNA CHOUBEY ADV.		

ORDER

Ld. Counsel for the petitioner and the respondents are present.

Ld. Pr. CS for the petitioner informed that Ld. Sr. Pr. CS is not present, so he made a request for adjournment. Prayer is allowed.

List on 27/11/2017 for remaining arguments.

sd

(Jinan K.R.)
Member (J)

sd

(V.P.Singh)
Member (J)